



NATIONAL LOK ADALAT CAUSELIST For Saturday The 13th May 2023

COURT NO. 3

SINGLE BENCH (BENCH ID-24719)

AT 11:00 AM

HON'BLE DR. JUSTICE S. N. PATHAK

Lok Adalat

1	Cont.(Cvl)/534/2018	KHADI ORAON vs THE STATE OF JHARKHAND	PREM PUJARI ROY	ATANU BANERJEE ANOOP KR MEHTA
	IA NO, 6270/2019			
	CONTEMPT OF COURTS ACT 1971			
2	Cont.(Cvl)/1090/2019	KAMAL KUMAR SAHU vs STATE OF JHARKHAND	SAURAV ARUN UJJAWAL SINHA LAKSHMAN KUMAR AMIT KUMAR SINHA	DHANANJAY KR PATHAK ASHOK KR YADAV
	CONTEMPT OF COURTS ACT 1971			
3	Cont.(Cvl)/1176/2019	AWADHESH CHANDRA LAL vs STATE OF BIHAR	AMIT KR VERMA	HIMANSHU KR MEHTA VANDANA SINGH S P ROY
	CONTEMPT OF COURTS ACT 1971			
4	Cont.(Cvl)/67/2020	BIJOY KUMAR SINGH ALIAS VIJAY SINGH ALIAS VIJAY KUMAR SINGH vs THE STATE OF JHARKHAND	MITHILESH SINGH VISHAL KUMAR RAI	ATANU BANERJEE
	CONTEMPT OF COURTS ACT 1971			
5	Cont.(Cvl)/572/2020	MADHAV PRASAD SINGH vs THE STATE OF JHARKHAND THROUGH MR DEVENDRA KUMAR TIWARI THE CHIEF SECRETARY	AYUSH ADITYA PRASHANT GUPTA	KAUSHIK SARKHEL DARSHANA PODDAR MISHRA
	CONTEMPT OF COURTS ACT 1971			
6	Cont.(Cvl)/599/2020	CHITRANJAN SINGH vs THE STATE OF JHARKHAND	LALAN KR SINGH RAJU KOIRI	AMIT KUMAR
	CONTEMPT OF COURTS ACT 1971			
7	Cont.(Cvl)/653/2020	SRILATA KISKU vs THE STATE OF JHARKHAND	DURGA C. MISHRA	RAHUL SABOO
	CONTEMPT OF COURTS ACT 1971			
8	Cont.(Cvl)/655/2020	VINAY KUMAR SINGH vs THE STATE OF JHARKHAND	RAJESH KUMAR APOORVA SINGH GAURAV RAJ	PARTH S. A. SWAROOP PATI RAHUL SABOO
	CONTEMPT OF COURTS ACT 1971			
9	Cont.(Cvl)/667/2020	SUBASNI TIRKEY vs THE STATE OF JHARKHAND	RAVI KERKETTA	ASHOK KR YADAV RATNESH KUMAR
	CONTEMPT OF COURTS ACT 1971			
10	Cont.(Cvl)/77/2021	RAMNATH PRASAD vs THE STATE OF JHARKHAND	SAURABH SHEKHAR AMAN DAYAL SINGH	ASHOK KR YADAV SRIJIT CHOUDHARY ABHISHEK SINHA
	CONTEMPT OF COURTS ACT 1971			
11	Cont.(Cvl)/93/2021	MD ZIAUL HODA vs THE STATE OF JHARKHAND	MD. JALISUR RAHMAN	NEELAM TIWARY PRIYADARSHI
	IA NO, 1578/2023 (For payment)			
	CONTEMPT OF COURTS ACT 1971			
12	Cont.(Cvl)/133/2021	YOGENDRA SINGH vs THE STATE OF JHARKHAND	SANJAY KUMAR PANDEY SANJIT KUMAR	NEELAM TIWARY PRIYADARSHI
	CONTEMPT OF COURTS ACT 1971			
13	Cont.(Cvl)/154/2021	DR SHILA NATH MISHRA vs THE STATE OF JHARKHAND	PREM PUJARI ROY	DEVESH KRISHNA ANOOP KR MEHTA SANJAY PIPRAWALL
	CONTEMPT OF COURTS ACT 1971			

14	Cont.(Cvl)/155/2021 CONTEMPT OF COURTS ACT 1971	DR SURENDRA THAKUR vs THE STATE OF JHARKHAND	PREM PUJARI ROY	AMIT KUMAR ANOOP KR MEHTA SANJAY PIPRAWALL
15	Cont.(Cvl)/251/2021 CONTEMPT OF COURTS ACT 1971	RAM NATH LALL vs THE STATE OF JHARKHAND	VIJAY SHANKAR PRASAD AMAN KUMAR	
16	Cont.(Cvl)/273/2021 CONTEMPT OF COURTS ACT 1971	DR SATYENDRA KUMAR SINGH vs THE STATE OF JHARKHAND	SURABHI PRAMOD KUMAR SINHA	ASHOK KUMAR DR.ASHOK KR.SINGH
17	Cont.(Cvl)/275/2021 CONTEMPT OF COURTS ACT 1971	SANJAY KUMAR vs THE STATE OF JHARKHAND	SUGANDHA JAISWAL PODDAR VIKASH KUMAR TANYA SINGH SAMEER SAHAY APRAJITA BHARDWAJ AKRITI SHREE CHANCHAL JAIN	PRAKASH CHANDRA ROY
18	Cont.(Cvl)/431/2021 CONTEMPT OF COURTS ACT 1971	SANGEETA KUMARI vs THE STATE OF JHARKHAND	RAJESH KR MISHRA	KAUSHIK SARKHEL INDRAJIT SINHA VIJAY KANT DUBEY RAJIV RANJAN
19	Cont.(Cvl)/444/2021 CONTEMPT OF COURTS ACT 1971	SUNITA DEVI vs THE STATE OF JHARKHAND	AMRENDRA PRADHAN	MR.ASHUTOSH ANAND PRASHANT KR SINGH ANOOP KR MEHTA
20	Cont.(Cvl)/478/2021 CONTEMPT OF COURTS ACT 1971	KRISHNAKANT vs THE STATE OF JHARKHAND	RAKESH KR ROY	RAJIV RANJAN
21	Cont.(Cvl)/487/2021 CONTEMPT OF COURTS ACT 1971	BRAJ KISHOR MAHTO vs THE STATE OF JHARKHAND	JAGESHWAR MAHTO	RAHUL SABOO
22	Cont.(Cvl)/666/2021 CONTEMPT OF COURTS ACT 1971	SATYENDRA KUMAR RANA vs THE STATE OF JHARKHAND	SAURAV ARUN UJJAWAL SINHA	RAJIV RANJAN
23	Cont.(Cvl)/674/2021 CONTEMPT OF COURTS ACT 1971	SUNIL KUMAR vs THE STATE OF JHARKHAND	SAURABH SHEKHAR SHAIL LAKRA AMAN DAYAL SINGH	AMIT KUMAR AMIT KUMAR DAS
24	Cont.(Cvl)/689/2021 CONTEMPT OF COURTS ACT 1971	MAN MOHAN JHA vs THE STATE OF JHARKHAND	PEEYUSH KRISHNA CHOUDHARY TEJO MISTRY	VANDANA SINGH DR.ASHOK KR.SINGH
25	Cont.(Cvl)/711/2021 CONTEMPT OF COURTS ACT 1971	VIVEKANAND TIWARI vs THE STATE OF JHARKHAND	CHANCHAL JAIN TANYA SINGH DIN DAYAL SAHA AKRITI SHREE APRAJITA BHARDWAJ	MANISH KUMAR PRABHAT KUMAR
26	Cont.(Cvl)/737/2021 CONTEMPT OF COURTS ACT 1971	SITARAM RAJAK vs THE STATE OF JHARKHAND	PANKAJ KUMAR CHOUDHARY	MANOJ KUMAR DR.ASHOK KR.SINGH
27	Cont.(Cvl)/786/2021 CONTEMPT OF COURTS ACT 1971	SUNIL KUMAR SINGH vs THE STATE OF JHARKHAND THR RAJESH KUMAR SHARMA THE SECRETARY HIGHER AND TECHNICAL EDUCATION DEPTT	SUNITA KUMARI	SACHIN KUMAR

28	Cont.(Cvl)/790/2021 CONTEMPT OF COURTS ACT 1971	GANESH MAHTO vs THE STATE OF JHARKHAND	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	PRAKASH CHANDRA ROY
29	Cont.(Cvl)/862/2021 CONTEMPT OF COURTS ACT 1971	JHARKHAND STATE NON FORMAL ASSOCIATION THROUGH ITS SECRETARY DINKAR KUMAR vs THE STATE OF JHARKHAND	GAURAV ABHISHEKH SUSHANT KUMAR DEEPANKAR	SACHIN KUMAR
30	Cont.(Cvl)/865/2021 CONTEMPT OF COURTS ACT 1971	TEJ NARAYAN YADAV vs THE STATE OF JHARKHAND	SHAILESH KR SINHA	SURESH KUMAR
31	Cont.(Cvl)/874/2021 CONTEMPT OF COURTS ACT 1971	RABINDRA KUMAR CHOUBEY vs THE STATE OF JHARKHAND	GAURAV ABHISHEKH SUSHANT KUMAR DEEPANKAR	VANDANA SINGH
32	Cont.(Cvl)/875/2021 CONTEMPT OF COURTS ACT 1971	SHIV SHANKAR MURMU vs THE STATE OF JHARKHAND	RAJESH KUMAR APURWA PATHAK KARAMDEO	SREENU GARAPATI DR.ASHOK KR.SINGH
33	Cont.(Cvl)/879/2021 CONTEMPT OF COURTS ACT 1971	BABLU MARANDI vs THE STATE OF JHARKHAND	GAURAV ABHISHEKH SUSHANT KUMAR DEEPANKAR	PARTH S. A. SWAROOP PATI MANISH MISHRA
34	Cont.(Cvl)/897/2021 CONTEMPT OF COURTS ACT 1971	MD RIZWAN ARMI ALI vs STATE OF JHARKHAND	KHALIDA HAYA RASHMI ZAID IMAM ZEESHAN AHMAD KHAN	VANDANA SINGH RICHA SANCHITA
35	Cont.(Cvl)/95/2022 CONTEMPT OF COURTS ACT 1971	SUSHIL RANJAN vs THE STATE OF JHARKHAND	ABHIJEET KR SINGH HARSH CHANDRA	ASHOK KR YADAV ANOOP KR MEHTA
36	Cont.(Cvl)/203/2022 CONTEMPT OF COURTS ACT 1971	NAYAN SEN GUPTA vs THE STATE OF JHARKHAND	PREM PUJARI ROY	MANOJ KUMAR ANOOP KR MEHTA
37	Cont.(Cvl)/246/2022 CONTEMPT OF COURTS ACT 1971	AMBUJ MANDAL vs THE STATE OF JHARKHAND	PREM PUJARI ROY	DARSHANA PODDAR MISHRA ANOOP KR MEHTA
38	Cont.(Cvl)/259/2022 CONTEMPT OF COURTS ACT 1971	SARJOO KEWAT vs THE STATE OF JHARKHAND	SAURABH SHEKHAR AMAN DAYAL SINGH	PRAVEEN AKHAURI SAURAV KUMAR AMIT KUMAR DAS SHIVAM UTKARSH SAHAY
39	Cont.(Cvl)/299/2022 CONTEMPT OF COURTS ACT 1971	RAVI CHOUDHARY vs THE STATE OF JHARKHAND	ABHISHEK SINHA LAL VIKRAM NATH SHAHDEO RAUNAK SAHAY	LAXMI MURMU AMIT KR VERMA
40	Cont.(Cvl)/325/2022 CONTEMPT OF COURTS ACT 1971	GAYATRI DUBEY vs THE STATE OF JHARKHAND THROUGH MR SUKHDEO SINGH CHIEF SECRETARY	BIRENDRA KUMAR RAJ KISHORE SAHU	AMIT KUMAR SUSHAVAN BHOWMIK
41	Cont.(Cvl)/327/2022 CONTEMPT OF COURTS ACT 1971	RACHEL ANNE SELVARAJ vs THE STATE OF JHARKHAND	FAISAL ALLAM FAHAD ALLAM	ASHOK KUMAR ANOOP KR MEHTA
42	Cont.(Cvl)/382/2022 CONTEMPT OF COURTS ACT 1971	MANOJ KUMAR VERMA vs THE STATE OF JHARKHAND	SARITA GUPTA ABHIJEET KUMAR	PRAKASH CHANDRA ROY

43	Cont.(Cvl)/389/2022	DHIRENDRA SINGH vs THE STATE OF JHARKHAND	ANIL KR JHA JAYANT KUMAR PANDEY	MANOJ KUMAR
	CONTEMPT OF COURTS ACT 1971			
44	Cont.(Cvl)/413/2022	BUTAN KUMAR vs THE STATE OF JHARKHAND	SARITA GUPTA ABHIJEET KUMAR	DEVESH KRISHNA
	CONTEMPT OF COURTS ACT 1971			
45	Cont.(Cvl)/435/2022	MANGLA DEVI vs THE STATE OF JHARKHAND	PREM PUJARI ROY	MITHILESH SINGH ANOOP KR MEHTA
	CONTEMPT OF COURTS ACT 1971			
46	Cont.(Cvl)/438/2022	MD AFSHAR HUSSAIN vs THE STATE OF JHARKHAND	SARITA GUPTA ABHIJEET KUMAR	PRABHAT KUMAR
	CONTEMPT OF COURTS ACT 1971			
47	Cont.(Cvl)/439/2022	DEO NATH MISHRA ALIAS DEV NATH SASTRY vs STATE OF JHARKHAND	DIWAKAR UPADHYAY RAKESH KR ROY VARUN PRABHAKAR	MANISH MISHRA AMIT KR VERMA
	CONTEMPT OF COURTS ACT 1971			
48	Cont.(Cvl)/466/2022	RAM BRIKSH MOCHI vs THE STATE OF JHARKHAND	DIWAKAR UPADHYAY RAKESH KR ROY MURARI PRASAD SINHA	PRABHAT KUMAR
	CONTEMPT OF COURTS ACT 1971			
49	Cont.(Cvl)/503/2022	SHEO NARAYAN LAL vs THE STATE OF JHARKHAND	ANKIT APURVA SHARDA KUMARI SHADAB BIN HAQUE	MITHILESH SINGH
	CONTEMPT OF COURTS ACT 1971			
50	Cont.(Cvl)/522/2022	LALITA DEVI vs THE STATE OF JHARKHAND	PANKAJ KUMAR CHOUDHARY	SREENU GARAPATI
	CONTEMPT OF COURTS ACT 1971			
51	Cont.(Cvl)/541/2022	UMESH KUMAR VISHWAKARMA vs THE STATE OF JHARKHAND	RAJESH KUMAR GAURAV RAJ	ASHOK KUMAR DR.ASHOK KR.SINGH
	CONTEMPT OF COURTS ACT 1971			
52	Cont.(Cvl)/553/2022	HULASH NAYAK vs STATE OF JHARKHAND THROUGH THE SECRETARY/PR SECRETARY COMMERCIAL TAX DEPTT	BINOD SINGH AJEET KUMAR SINGH	SACHIN KUMAR SANJAY PIPRAWALL
	CONTEMPT OF COURTS ACT 1971			
53	Cont.(Cvl)/566/2022	SURESH GOPAL KRISHNAN vs THE STATE OF JHARKHAND	TAPAN KUMAR MISHRA KUMAR PAWAN SHUBHAM MISHRA	DEVESH KRISHNA ANOOP KR MEHTA
	IA NO, 1492/2023 (For Extension Of Time)			
	CONTEMPT OF COURTS ACT 1971			
54	Cont.(Cvl)/603/2022	JHARKHAND VAN DAINIK VETAN BHOGI KARAMCHARI SANGH THROUGH ITS PRESIDENT DHANANJAY RANA vs THE STATE OF JHARKHAND	ASHOK KUMAR SINHA	PRABHAT KUMAR
	CONTEMPT OF COURTS ACT 1971			
55	Cont.(Cvl)/674/2022	KISHAN BHUIYAN vs STATE OF JHARKHAND	DIWAKAR UPADHYAY VARUN PRABHAKAR	SREENU GARAPATI SAURAV KUMAR AMIT KUMAR DAS SAHAY GAURAV PIYUSH SHIVAM UTKARSH SAHAY
	CONTEMPT OF COURTS ACT 1971			
56	Cont.(Cvl)/686/2022	GURUPAD SINGH vs THE STATE OF JHARKHAND	VIKESH KUMAR AJIT KUMAR	DARSHANA PODDAR MISHRA
	CONTEMPT OF COURTS ACT 1971			

57	Cont.(Cvl)/703/2022	AMRENDRA BHARTI vs THE STATE OF JHARKHAND	SAURABH SHEKHAR AMAN DAYAL SINGH NIDHI KUMARI ANURAG KUMAR	MANISH KUMAR
		CONTEMPT OF COURTS ACT 1971		
58	Cont.(Cvl)/755/2022	JUGAL KISHORE PRASAD SINHA vs THE STATE OF JHARKHAND	AMIT KUMAR MANINDRA KR SINHA	DARSHANA PODDAR MISHRA S P ROY
		CONTEMPT OF COURTS ACT 1971		
59	Cont.(Cvl)/765/2022	ANIL KUMAR SARKAR vs THE STATE OF JHARKHAND	SANJAY PIPRAWALL RAKESH RANJAN PRINCE KUMAR	MUNNA LAL YADAV MITHILESH SINGH
		CONTEMPT OF COURTS ACT 1971		
60	Cont.(Cvl)/771/2022	AWDHESH SINGH vs THE STATE OF JHARKHAND	JAY SHANKAR TIWARY NEETA KRISHNA RAM KUMAR AAYUSH AVANT SRIVASTAVA AMIT SINHA KRISHNA KUMAR PRATYUSH SHOUNIKYA	RAJIV RANJAN
		CONTEMPT OF COURTS ACT 1971		
61	Cont.(Cvl)/778/2022	CHANDRA PRAKASH DAS vs THE STATE OF JHARKHAND	MONALISA SINGH	DEVESH KRISHNA
		CONTEMPT OF COURTS ACT 1971		
62	Cont.(Cvl)/798/2022	JITENDRA KUMAR SAH vs THE STATE OF JHARKHAND	RAJIV N. PRASAD SUSHANT KUMAR SINHA	MANOJ KUMAR
		CONTEMPT OF COURTS ACT 1971		
63	Cont.(Cvl)/801/2022	NARENDRA SINGH vs THE STATE OF JHARKHAND	BAIBHAW GAHLAUT RAJIV RANJAN	ACHYUT KESHAV ANOOP KR MEHTA
		CONTEMPT OF COURTS ACT 1971		
64	Cont.(Cvl)/842/2022	MANISH KUMAR vs THE STATE OF JHARKHAND THROUGH PRINCIPAL SECRETARY HUMAN RESOURCES DEVELOPMENT	SURAJ KUMAR SUBHAS KONGARI ABHISHEK KR SINHA	RAHUL SABOO
		CONTEMPT OF COURTS ACT 1971		
65	Cont.(Cvl)/850/2022	NAGENDRA KUMAR vs THE STATE OF JHARKHAND THROUGH PRINCIPAL SECRETARY HUMAN RESOURCES DEVELOPMENT	SURAJ KUMAR SUBHAS KONGARI ABHISHEK KR SINHA	JAYANT FRANKLIN TOPPO
		CONTEMPT OF COURTS ACT 1971		
66	Cont.(Cvl)/854/2022	UMESH KUMAR SINGH vs JHARKHAND STATE MINERAL DEVELOPMENT CORPORATION LIMITED THR ITS MANAGING DIRECTOR SR AMEET KUMAR	PANDEY NEERAJ RAI ROHIT RANJAN SINHA	OM PRAKASH TIWARI PARTH S. A. SWAROOP PATI
		CONTEMPT OF COURTS ACT 1971		
67	Cont.(Cvl)/861/2022	BHAWANI PRASAD ROY vs THE STATE OF JHARKHAND	PREM PUJARI ROY	PRABHAT KUMAR ANOOP KR MEHTA
		CONTEMPT OF COURTS ACT 1971		
68	Cont.(Cvl)/893/2022	HEMA DEVI vs THE STATE OF JHARKHAND	MD. JALISUR RAHMAN	SREENU GARAPATI AMIT KR VERMA
		CONTEMPT OF COURTS ACT 1971		
69	Cont.(Cvl)/904/2022	SWAPAN KUMAR MANDAL vs THE STATE OF JHARKHAND	BALESHWAR YADAV	MITHILESH SINGH
		CONTEMPT OF COURTS ACT 1971		

70	Cont.(Cvl)/913/2022	RANJAN KUMAR DAS vs JHARKHAND STATE MINERAL DEVELOPMENT CORPORATION LIMITED THR ITS MANAGING DIRECTOR SRI AMEET KUMAR	PANDEY NEERAJ RAI AKCHANSH KISHORE ROHIT RANJAN SINHA	OM PRAKASH TIWARI PARTH S. A. SWAROOP PATI
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CONTEMPT OF COURTS ACT 1971

Appointment Letter to be distributed at National Lok Adalat
Scheduled to be held on 13/05/2023.

1	Smt. Rajmati Devi	CCL
2	Sri Anil Oraon	CCL
3	Sri Suraj Ganjhu	CCL
4	Miss Renuka Kumari	CCL
5	Smt. Guddi Devi	CCL
6	Sri Santosh Kumar	CCL
7	Sri Abhay Kumar	CCL
8	Sri Bikki Munda	CCL
9	Sri Rocky Kumar	CCL
10	Smt. Dharmi Devi	CCL

NATIONAL LOK ADALAT CAUSELIST For Saturday The 13th May 2023

COURT NO. 10

SINGLE BENCH (BENCH ID-24762)

AT 11:00 AM

HON'BLE MR. JUSTICE RAJESH KUMAR

Lok Adalat

1	MA/383/2015 For Modification	SHRI KRISHNA SINGH ALIAS SREEKRISHNA SINGH vs NATIONAL INSURANCE CO LTD AND ORS	RAM CHANDRA PRASAD SAH CHANDRA G. A. BARDHAN MD. SAJID YUNUS	MANISH KUMAR DEBESH CH. GHOSH AMIT MISHRA
2	MA/10/2019	SRI RAM GENERAL INSURANCE CO LTD THROUGH ITS ASSISTANT MANAGER LEGAL MOHAMMAD IMRAN vs SABAHAT NAZ	MR.ASHUTOSH ANAND	RAJIV KUMAR KARAN
	MOTOR VEHICLES ACT, 1988			
3	MA/82/2019	BUDHANI ORAIN vs THE DIVISIONALMANAGER THE NATIONAL INSURANCE CO LTD	NIKHIL RANJAN SAUMYA PANDEY	ALOK LAL NIRAJ NARAYAN MISHRA BINOD SINGH
	MOTOR VEHICLES ACT, 1988			
4	MA/88/2019	ANURADHA DEVI vs SURESH KUMAR	RAJIV ANAND PRIYA AGARWAL NIKHIL RANJAN	MR.ASHUTOSH ANAND MANISH KUMAR SHASHI KANT THAKUR
	MOTOR VEHICLES ACT, 1988			
wt5	MA/651/2018	MS SRI RAM GENERAL INSURANCE CO LTD REPRESENTED THROUGH BRANCH MANAGER vs ANURADHA DEVI	MR.ASHUTOSH ANAND	MANISH KUMAR SHASHI KANT THAKUR NIKHIL RANJAN
	MOTOR VEHICLES ACT, 1988			
6	MA/90/2019	SAMPATI DEVI vs ANIL KUMAR	RAJIV ANAND PRIYA AGARWAL NIKHIL RANJAN	GANESH C. JHA
	MOTOR VEHICLES ACT, 1988			
7	MA/148/2019	MOST BASANTI vs MIRAN RAM ALIAS MITAN RAM	ARWIND KUMAR	SHAMMA PARVEEN Md Ayub Ansari
	MOTOR VEHICLES ACT, 1988			
8	MA/165/2019	MOHAN MAHTO vs CAPTAIN ADMINISTRATIVE OFFICER	SAUMYA PANDEY ATUL RAI NIKHIL RANJAN	
	IA NO, 1835/2020 (For LIMITATION)			
	MOTOR VEHICLES ACT, 1988			
9	MA/166/2019	MANOJ KUMAR JAISWAL vs CAPTAIN ADMINISTRATIVE OFFICER	SAUMYA PANDEY ATUL RAI NIKHIL RANJAN	ANIL KUMAR (Addl.SGI)
	IA NO, 1777/2020 (For LIMITATION)			
	MOTOR VEHICLES ACT, 1988			
10	MA/168/2019	TETRI DEVI vs THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO LTD	SAUMYA PANDEY ATUL RAI NIKHIL RANJAN	ALOK LAL
	IA NO, 1424/2020 (For LIMITATION)			
	MOTOR VEHICLES ACT, 1988			
11	MA/173/2019	PAWAN KUMAR RANA ALIAS PAWAN KUMAR vs DINESH YADAV	PRABHASH CH. SINHA	SAURAV KUMAR AMIT KUMAR DAS SAHAY GAURAV PIYUSH SWATI SHALINI SHIVAM UTKARSH SAHAY
	IA NO, 3286/2019 (For LIMITATION)			
	MOTOR VEHICLES ACT, 1988			

12	MA/174/2019	ASHA KHATOON vs THE BRANCH MANAGER NATIONAL INSURANCE COMPANY LTD	ARWIND KUMAR	VIKESH KUMAR PANKAJ VERMA
IA NO, 3354/2019 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
13	MA/310/2019	MOST AMITA SINGH vs THE DIVISIONAL MANAGER THE ORIENTAL INSURANCE COMPANY LTD	NIKHIL RANJAN ABHISHEK ANAND	ALOK LAL MITHILESH KUMAR PANDEY PRATYUSH KUMAR PRASHANT KUMAR SHRIVASTAVA
IA NO, 1734/2022 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
14	MA/349/2019	MD SAHBAN vs SHANKER YADAV	VIJAY KUMAR SHARMA	MR.ASHUTOSH ANAND SUSHANT KUMAR SINHA RAJIV N. PRASAD
MOTOR VEHICLES ACT, 1988				
15	MA/405/2019 For Modification	FAGNI ORAIN vs THE DIVISIONAL MANAGER LEGAL THE NEW INDIA ASSURANCE COMPANY LTD	NIKHIL RANJAN	AMRESH KUMAR SANTOSH KUMAR ALOK LAL
16	MA/433/2019	CHATTO KUNWAR vs BALMIKI KUMAR	MANOJ KUMAR SAH AMARJEET PRASAD	MANISH KUMAR
MOTOR VEHICLES ACT, 1988				
17	MA/462/2019	AJODHYA PRASAD RAI vs JEEVAN CHANDRA YADAV	PRABHASH CH. SINHA	SANTOSH KUMAR AMARESH KUMAR SHEO KUMAR SINGH MANISH KUMAR RAJ NANDAN CHATTERJEE
IA NO, 2116/2020 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
18	MA/472/2019	NARAYAN SAO ALIAS NARAYAN PRASAD GUPTA vs THE BRANCH MANAGER LEGAL BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	NIKHIL RANJAN ATUL RAI	SIDDHARTHA JYOTI ROY RAJESH KUMAR PRATIK SEN
MOTOR VEHICLES ACT, 1988				
19	MA/473/2019	MD MOHAMMAD FURQAN CHISHTY vs RAJAT BUDHIA	JITENDRA NATH UPADHYAY	SUDHIR SAHAY AMRESH KUMAR AAYUSH AVANT SRIVASTAVA MITUL KUMAR PRACHI MAHATO
IA NO, 1796/2022 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
20	MA/539/2019	SMT SUNITA DEVI vs RANJIT KUMAR YADAV	ARVIND KR LALL	ASHUTOSH ANAND MR.ASHUTOSH ANAND
WORKMEN'S COMPENSATION ACT, 1923				
wt21	MA/616/2019	RANJIT KUMAR YADAV vs SMT SUNITA DEVI	PRABHASH CH. SINHA	MR.ASHUTOSH ANAND
WORKMEN'S COMPENSATION ACT, 1923				
wt22	MA/48/2020	IFFCO TOKIO GENERAL INSURANCE CO LTD THROUGH ITS DEPUTY GENERAL MANAGER VIJAY KUMAR DEVGAN vs SMT SUNITA DEVI	MR.ASHUTOSH ANAND	
WORKMEN'S COMPENSATION ACT, 1923				
IA NO, 1752/2021 (For LIMITATION)				

23	MA/555/2019	GULAFSHAN PARWEEN vs DHURUP DEV YADAV	MD. ZAID AHMED	ASHOK KUMAR SINGH
IA NO, 5922/2020 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
24	MA/570/2019	PRAMESH PRASAD GUPTA vs THE BRANCH MANAGER LEGAL RELIANCE GENERAL INSURANCE CO LTD	NIKHIL RANJAN ATUL RAI	ALOK LAL
IA NO, 2247/2020 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
25	MA/124/2020	BABITA DEVI vs RAJ KUMAR SINGH	MUKESH BIHARI LAL RAJIV KUMAR KARAN	ALOK LAL MANISH KUMAR
IA NO, 353/2023 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
26	MA/223/2020	DEODEP RAJAK vs RAVINDRA KUMAR PANDEY	VIJAY KUMAR SHARMA	
IA NO, 4379/2020 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
27	MA/348/2020	DILSAD ANSARI vs SURENDRA YADAV	SABYASANCHI	
IA NO, 1291/2023 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
28	MA/353/2020	CHAND BEGAM vs MD IFTEKHAR ALAM	MD. SAJID YUNUS	MANISH KUMAR
IA NO, 1873/2023 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
29	MA/357/2020	NOORJAHAN KHATOON vs DIVISIONAL MANAGER THE NEW INDIA ASSURANCE COMPANY LTD	MD. SAJID YUNUS	MANISH KUMAR
IA NO, 2101/2022 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
30	MA/25/2021	SHARAN TIRTHANI vs BRANCH MANAGER NEW INDIA ASSURANCE CO LTD	MD. ASADUL HAQUE	MANISH KUMAR
IA NO, 2979/2021 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
31	MA/56/2021	HENA BIBI vs SURYA NARAYAN MANDAL	MD.YASIR ARAFAT ARVIND KR LALL SHAHID YUNUS	ARUN KR PANDEY
IA NO, 2483/2023 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
32	MA/57/2021	UPASI DEVI vs ASHOK KR RAM	ARVIND KR LALL MD.YASIR ARAFAT SHAHID YUNUS	MANISH KUMAR AAYUSH AVANT SRIVASTAVA AMRESH KUMAR PRACHI MAHATO
MOTOR VEHICLES ACT, 1988				
33	MA/106/2021	SIMA DEVI vs SHANKAR YADAV	GAURAV KUMAR	AMARESH KUMAR SANTOSH KUMAR ALOK LAL
MOTOR VEHICLES ACT, 1988				
34	MA/163/2021	AJIT SHARMA vs BABLU	MUKESH BIHARI LAL RAJIV KUMAR KARAN	AMARESH KUMAR
IA NO, 7438/2021 (For LIMITATION) MOTOR VEHICLES ACT, 1988				

35	MA/177/2021	ALKA DEVI VS KULDEEP KAUR	AJIT KUMAR VIKESH KUMAR	
IA NO, 3010/2023 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
36	MA/22/2022	BATIYA ORAON ALIAS BATIYA KHALKHO VS THE MANAGER LEGAL BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	NIKHIL RANJAN JAI MOHAN MISHRA	ALOK LAL
WORKMEN'S COMPENSATION ACT, 1923				
37	MA/191/2022	LALITA DEVI VS NATIONAL INSURANCE CO LTD	MR.ASHUTOSH ANAND	ALOK LAL AMRITA BANERJEE
WORKMEN'S COMPENSATION ACT, 1923				
38	MA/193/2022	YASMIN KHATOON VS NATIONAL INSURANCE CO LTD	MR.ASHUTOSH ANAND	ALOK LAL AMRITA BANERJEE
WORKMEN'S COMPENSATION ACT, 1923				
39	MA/200/2022	RANJANA MISHRA VS THE NEW INDIA ASSURANCE CO LTD	RISHI BHARATI	MANISH KUMAR
MOTOR VEHICLES ACT, 1988				
40	MA/215/2022	ANJU SINHA VS NATIONAL INSURANCE CO LTD	MR.ASHUTOSH ANAND	ALOK LAL
MOTOR VEHICLES ACT, 1988				
41	MA/233/2022	APSANA KHATOON VS RAJESH KUMAR PANDEY	PRABHASH CH. SINHA	ALOK LAL APURBA BANERJEE SIDDHARTHA JYOTI ROY
MOTOR VEHICLES ACT, 1988				
42	MA/276/2022	MANGRI DEVI VS ABHIJEET KUMAR SINGH	S. T. RIZVI JAYANT KUMAR PANDEY	MANISH KUMAR
MOTOR VEHICLES ACT, 1988				

NATIONAL LOK ADALAT CAUSELIST For Saturday The 13th May 2023

COURT NO. 8

SINGLE BENCH (BENCH ID-24826)

AT 11:00 AM

HON'BLE MR. JUSTICE DEEPAK ROSHAN

Lok Adalat

1	Cont.(Cvl)/324/2018	SHAMBHU PRASAD vs THE STATE OF JHARKHAND	SAURAV ARUN LAKSHMAN KUMAR AMIT KUMAR SINHA	LAL CHANDRAHAS NATH SHAHEDEO ROHIT SINHA AJIT KUMAR SURESH KUMAR SHRUTI SHRESTHA
IA NO, 934/2020 (For Exemption From Personal Appearance), 4314/2019 CONTEMPT OF COURTS ACT 1971				
wt2	Cont.(Cvl)/325/2018	ASHOK KUMAR JHA vs THE STATE OF JHARKHAND	AMAN DAYAL SINGH SAURAV ARUN LAKSHMAN KUMAR NIDHI KUMARI AMIT KUMAR SINHA ANURAG KUMAR	SUNIL KUMAR AGARWAL LAL CHANDRAHAS NATH SHAHEDEO SREENU GARAPATI AJIT KUMAR SURESH KUMAR RAVI KERKETTA
CONTEMPT OF COURTS ACT 1971				
IA NO, 932/2020 (For Exemption From Personal Appearance), 4313/2019				
wt3	Cont.(Cvl)/326/2018	LAL BABU SHAW vs THE STATE OF JHARKHAND	AMAN DAYAL SINGH SAURAV ARUN LAKSHMAN KUMAR NIDHI KUMARI AMIT KUMAR SINHA ANURAG KUMAR	AMRITA KUMARI RICHA SANCHITA DR.ASHOK KR.SINGH JAGDEESH AJIT KUMAR SURESH KUMAR
CONTEMPT OF COURTS ACT 1971				
IA NO, 933/2020 (For Exemption From Personal Appearance), 4312/2019				
wt4	Cont.(Cvl)/531/2018	SHAILENDRA KUMAR vs THE STATE OF JHARKHAND	SURAJ SINGH INDRAJIT SINHA SHISHIR SUMAN HARSHVARDHAN VIPUL PODDAR AJAY KUMAR SAH	DHANAJAY KR DUBEY RAJIV RANJAN PRABHAT KR SINHA OM PRAKASH TIWARI
CONTEMPT OF COURTS ACT 1971				
IA NO, 926/2020 (For Exemption From Personal Appearance)				
5	Cont.(Cvl)/589/2021	MD SAYUZ ANZARI vs STATE OF JHARKHAND	NILESH KUMAR KHUSHBOO KUMARI ALKA KUMARI AANYA	OM PRAKASH TIWARI
CONTEMPT OF COURTS ACT 1971				
6	Cont.(Cvl)/669/2021	BALMIKI PRASAD SINGH vs THE STATE OF JHARKHAND	ABHISHEK SINHA LAL VIKRAM NATH SHAHDEO RAUNAK SAHAY	PRABHAT KUMAR
CONTEMPT OF COURTS ACT 1971				
7	W.P(S)/2546/2021	SUBODH KUMAR SINGH vs THE STATE OF JHARKHAND THROUGH THE PR SECRETARY DEPTT OF HIGHER TECHNICAL EDUCATION AND SKILL DEVEL	BAIBHAW GAHLAUT SHUBHAM GAUTAM	SACHIN KUMAR AMARESH KUMAR SANJAY PIPRAWALL PRAVIN KR PANDEY
DATE OF APPOINTMENT				
8	W.P(S)/4635/2021	BONIFACE LAKRA vs THE STATE OF JHARKHAND	NITESH KUMAR	AMIT KUMAR MR. S.P. ROY
RETIREMENT BENEFIT CUM PENSION				
9	W.P(S)/5388/2021	SOBHA DEVI vs CENTRAL COALFIELDS LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	AJIT KUMAR VIKESH KUMAR	AMIT KUMAR DAS AMIT KR SINHA
COMPASSIONATE APPOINTMENT				

10	W.P(S)/85/2022	BARUNASHISH CHATTERJEE vs BHARAT COKING COAL LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	KUMAR HARSH UDAY PRAKASH SURYA PRAKASH	INDRAJIT SINHA ANOOP KR MEHTA MANISH KUMAR AMIT KR SINHA
		PRE MATUTERED RETIREMENT MATTER		
11	Cont.(CvI)/444/2022	MARIAM BANDO vs THE STATE OF JHARKHAND	SHAILENDRA JIT	DEVESH KRISHNA
		CONTEMPT OF COURTS ACT 1971		
12	Cont.(CvI)/482/2022	MUKUL PRASAD vs THE STATE OF JHARKHAND	SHASHI KUMAR VERMA SAMAN AHMAD MEHA VERMA SIDHARTHA ROY	MANISH KUMAR
		CONTEMPT OF COURTS ACT 1971		
13	Cont.(CvI)/780/2022	ANIL KUMAR GHOSH vs THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	SUDHANSHU SHEKHAR CHOUDHARY AMAN SHEKHAR	MANOJ KUMAR
		CONTEMPT OF COURTS ACT 1971		
14	Cont.(CvI)/833/2022	DR DEORAJ KUMAR TANTI vs THE STATE OF JHARKHAND	AKHOURI AWINASH KUMAR INDRAJIT SINHA ANKIT VISHAL RISHAV KUMAR ANJALI SINHA AJAY KUMAR SAH	PRABHAT KUMAR MRINAL KANTI ROY RICHA SANCHITA
		IA NO, 320/2023 (For Ignoring the defect) CONTEMPT OF COURTS ACT 1971		
15	Cont.(CvI)/838/2022	ANIRUDH PRASAD vs THE STATE OF JHARKHAND	SHEKHAR PRASAD SINHA	AMIT KUMAR
		CONTEMPT OF COURTS ACT 1971		
16	Cont.(CvI)/911/2022	MAHESHWARI PRASAD vs THE STATE OF JHARKHAND	SURAJ PRAKASH MANOJ KR. NO.3 ASHOK KUMAR	MANISH MISHRA AMIT KUMAR DAS KANISHKA DEO SHIVAM UTKARSH SAHAY
		CONTEMPT OF COURTS ACT 1971		
17	Cont.(CvI)/918/2022	NINA DUTTA vs THE STATE OF JHARKHAND	FAISAL ALLAM ASFIA SULTANA MD FAIZAN	MITHILESH SINGH SUDARSHAN SHRIVASTAVA ANOOP KR MEHTA
		CONTEMPT OF COURTS ACT 1971		
18	Cont.(CvI)/935/2022	MINAKSHI ACHARYA vs THE STATE OF JHARKHAND	RAJESH KUMAR JUHI KUMARI AMIT KUMAR GAURAV RAJ KARAMDEO	PRABHAT KUMAR DR.ASHOK KR.SINGH
		CONTEMPT OF COURTS ACT 1971		
19	W.P(S)/2034/2022	RANA PRATAP SHARMA vs THE STATE OF JHARKHAND	HEMANT KR SHIKARWAR JAGAT KUMAR SONI SHAURYA PRIYANKA	DARSHANA PODDAR MISHRA ARVIND KUMAR MEHTA RICHA SANCHITA
		RETIREMENT BENEFIT CUM PENSION		
20	W.P(S)/2857/2022	ASHA DEVI vs THE STATE OF JHARKHAND	HEMANT KR SHIKARWAR ACHYUT SWAROOP MISHRA PRIYANKA	PRAVEEN AKHAURI RICHA SANCHITA
		FAMILY PENSION		
21	W.P(S)/3355/2022	DR TULASI PRASAD CHAUBEY vs THE STATE OF JHARKHAND THROUGH THE PR SECRETARY DEPTT OF HIGHER TECHNICAL EDUCATION AND SKILL DEV	BAIBHAW GAHLAUT SATYAM PARMAR	SUCHENDRA PRASAD ANOOP KR MEHTA
		PAY SCALE MATTER		

wt22	W.P(S)/4560/2022	CHANDI CHARAN MAHATO vs THE STATE OF JHARKHAND THR PR SECRETARY DEPTT OF HIGHER TECHNICAL EDUCATION AND SKILL DEVELOPMENT	BAIBHAW GAHLAUT	MANISH MISHRA AMARESH KUMAR
	PAY SCALE MATTER			
23	W.P(C)/3984/2022	SHEKHAR SINGH vs THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	HARSH PREET SINGH	RAJIV RANJAN
	ADMITTED CONTRACT DUES			
24	W.P(C)/5996/2022	BEBY KUMARI vs THE STATE OF JHARKHAND	ONKAR NATH TIWARY Ranjan Kumar Ravidas	LAXMI MURMU
	COMPENSATION MATTER			
25	Cont.(Cvl)/4/2023	AYODHI KUMAR MAHTO vs THE STATE OF JHARKHAND	ABHIJEET KUMAR	SREENU GARAPATI
	CONTEMPT OF COURTS ACT 1971			
26	Cont.(Cvl)/35/2023	SANAT KUMAR MANDAL vs THE STATE OF JHARKHAND	KRISHNA MURARI RAJ VARDHAN	PRIYADARSHI
	CONTEMPT OF COURTS ACT 1971			
27	Cont.(Cvl)/47/2023	SANJAY KUMAR SINGH vs THE STATE OF JHARKHAND	SAMEER SAHAY TEJASWITA SAFALTA AKRITI SHREE KUSHAL KUMAR SAMEER RANJAN APRAJITA BHARDWAJ CHANCHAL JAIN	LAXMI MURMU
	CONTEMPT OF COURTS ACT 1971			
28	Cont.(Cvl)/58/2023	NAYANI PUSTI vs THE STATE OF JHARKHAND	KUMAR HARSH SURAJ KISHORE PRASAD	MANOJ KUMAR AMIT KUMAR DAS AMRITANSH VATS
	CONTEMPT OF COURTS ACT 1971			
29	Cont.(Cvl)/71/2023	GAURI SHANKAR PRADHAN vs THE STATE OF JHARKHAND	AMIT KR SINHA	MITHILESH SINGH DR.ASHOK KR.SINGH SHIVAM SINGH
	CONTEMPT OF COURTS ACT 1971			
30	Cont.(Cvl)/72/2023	UTTAM KUMAR DAN vs THE STATE OF JHARKHAND	RAJESH BHUSHAN	ASHOK KR YADAV
	CONTEMPT OF COURTS ACT 1971			
31	Cont.(Cvl)/143/2023	SANTOSH MURMU vs THE STATE OF JHARKHAND	MAHESH TEWARI RITESH KUMAR MAHTO ABHISHEK KUMAR DUBEY	SUCHENDRA PRASAD
	CONTEMPT OF COURTS ACT 1971			
32	Cont.(Cvl)/159/2023	PREM SHANKAR vs THE STATE OF JHARKHAND	TEJASWITA SAFALTA TANYA SINGH SAMEER SAHAY SAMEER RANJAN CHANCHAL JAIN	JAI PRAKASH,(A A G)
	CONTEMPT OF COURTS ACT 1971			
33	Cont.(Cvl)/173/2023	RAJENDRA PRASAD SINGH vs THE STATE OF JHARKHAND	MANOJ KR CHOUBEY KRISHNA PRAJAPATI	RAHUL KUMAR RATNESH KUMAR
	CONTEMPT OF COURTS ACT 1971			
34	Cont.(Cvl)/180/2023	BHARTI DEVI vs THE STATE OF JHARKHAND	SAURABH SHEKHAR SHAIL LAKRA AMAN DAYAL SINGH NIDHI KUMARI ANURAG KUMAR	RAHUL SABOO AMIT KUMAR DAS SWATI SHALINI
	CONTEMPT OF COURTS ACT 1971			
35	Cont.(Cvl)/188/2023	DR HEMLAL SHARMA vs THE STATE OF JHARKHAND	MD. JALISUR RAHMAN	SREENU GARAPATI DR.ASHOK KR.SINGH
	CONTEMPT OF COURTS ACT 1971			

36	Cont.(Cv)/200/2023 KALU YADAV vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	RISHIKESH GIRI RISHAV KUMAR	MR.ASHUTOSH ANAND
37	Cont.(Cv)/330/2023 SHIVANI KUMARI vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	AKSHAY KR MAHATO	ACHYUT KESHAV
38	Cont.(Cv)/365/2023 MD ABDUL KARIM vs STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	AMIT KR VERMA	AMIT KUMAR MITHILESH SINGH
39	W.P(S)/377/2023 BABULAL DAS vs THE STATE OF JHARKHAND DATE OF BIRTH	RANJAN KUMAR	ACHYUT KESHAV ANOOP KR MEHTA
40	W.P(S)/591/2023 GOPAL MAHATO vs BHARAT COCKING COAL LTD THROUGH ITS MANAGING DIRECTOR SUPERANNUATION	ASHIM KR SAHANI VIKESH KUMAR	INDRAJIT SINHA SAURAV KUMAR AMIT KUMAR DAS SAHAY GAURAV PIYUSH SHIVAM UTKARSH SAHAY

NATIONAL LOK ADALAT CAUSELIST For Saturday The 13th May 2023

COURT NO. 9

SINGLE BENCH (BENCH ID-24884)

AT 11:00 AM

HON'BLE MR. JUSTICE GAUTAM KUMAR CHOUDHARY

Lok Adalat

1	Cr.M.P./113/2005	SAKTI DAS vs STATE OF JHARKHAND AND ANR	MAHESH TEWARI	ANAND KR PANDEY AMRESH KUMAR ARUP KR DEY
2	MA/288/2013 MOTOR VEHICLES ACT, 1988	BUDHON YADAV AND ANR vs MD YUNUS AND ORS	MD. SAJID YUNUS	HARENDRA KR SINGH DHARMENDRA KR MALITYAR ALOK LAL
3	MA/19/2015 MOTOR VEHICLES ACT, 1988	ASHIYA KHATOON AND ANR vs THE UNITED INDIA INSURANCE COMPANY LIMITED AND ORS	PRABHASH CH. SINHA	MANISH KUMAR SYED RAMIZ ZAFAR VIJAY KUMAR ROY RINKY JHA
4	MA/91/2016 IA NO, 939/2016 (For LIMITATION) MOTOR VEHICLES ACT, 1988	GAJENDRA JHA AND ANR vs KATRAGADDA SATYANARAYANA AND ANR	SUDHIR KUMAR SHARMA	MANISH KUMAR AMIT MISHRA
5	MA/378/2016 MOTOR VEHICLES ACT, 1988	INDRAWATI DEVI vs KAMLA DEVI AND ANR	MD. ZAID AHMED	AMRESH KUMAR NIRAJ NARAYAN MISHRA
6	MA/77/2017 MOTOR VEHICLES ACT, 1988	BRANCH MANAGER ORIENTAL INSURANCE CO LTD vs LILY HEMBROM AND ORS	ALOK LAL SANTOSH KUMAR	SHATAKSHI DARSHANA PODDAR MISHRA DEVESH KRISHNA RAHUL KUMAR DILIP KUMAR
7	MA/182/2017 MOTOR VEHICLES ACT, 1988	VIKASH KUMAR KESHARI ALIAS VIKASH KUMAR vs KAILASH KUMAR PANDEY AND ANR	VIJAY KUMAR SHARMA	ABHAY KR MISHRA BHOLA NATH OJHA
8	MA/220/2017 MOTOR VEHICLES ACT, 1988	SHIVJI SINGH vs RAJINDER PRASAD YADAV AND ORS	M. K. HABIB S. T. RIZVI JAYANT KUMAR PANDEY PRAVEEN SHANKAR PRASAD	MANISH KUMAR
9	MA/475/2017 MOTOR VEHICLES ACT, 1988	ANUPMA KHAN AND ANR vs EXPRESS CARRIERS IC MANOJ SHARMA AND ANR	CHANDRAJIT MUKHERJEE ANJANI KUMAR PUJA KUMARI AMRITANSHU SINGH	SIDDHARTHA JYOTI ROY PRATIK SEN
10	MA/557/2017 MOTOR VEHICLES ACT, 1988	PAPPU BHAGAT vs MD NASIM AND ANR	RAJESH KUMAR JASVINDAR MAZUMDAR MADHULIKA DASGUPTA VIKAS KUMAR PRATIK SEN NISHANT KUMAR ROY	SANTOSH KUMAR ALOK LAL
11	MA/623/2017 IA NO, 8610/2017 (For LIMITATION) MOTOR VEHICLES ACT, 1988	SUMITR DEVI ALIAS SUMITRA ORAON AND ORS vs MAHABIR KUMAR MANTRI AND ANR	RAJIV ANAND NITISH KRISHNA KRISHNA KUMAR SAW	AMRESH KUMAR

12	MA/749/2017	BRANCH MANAGER SRIRAM GENERAL INSURANCE CO LTD AND ANR vs SHANTI DEVI AND ORS	MR.ASHUTOSH ANAND	MD. ASADUL HAQUE
	IA NO, 1686/2020 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
wt13	MA/352/2020	SHANTI MARANDI vs BRANCH MANAGER SRIRAM GENERAL INSURANCE CO LTD	MD. ASADUL HAQUE	
	MOTOR VEHICLES ACT, 1988			
	IA NO, 1447/2022 (For LIMITATION)			
14	MA/77/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD REPRESENTED THROUGH LEGAL MANAGER vs MITRA DEVI	MR.ASHUTOSH ANAND	RAJIV ANAND
	MOTOR VEHICLES ACT, 1988			
wt15	MA/60/2019	MIRA DEVI vs JYOTI TRANSPORT CO IC KRISHNA SINGH	RAJIV ANAND NIKHIL RANJAN	
	MOTOR VEHICLES ACT, 1988			
16	MA/225/2018	GAUTAM KUMAR BANARJEE vs DR C P VIDYARTHI	MUKESH BIHARI LAL SHEO KUMAR SINGH	MANISH KUMAR MRINAL KANTI ROY YOGENDRA PRASAD
	MOTOR VEHICLES ACT, 1988			
17	MA/580/2018	VIKASH SAO ALIAS MANTU SAO vs RAJENDRA KUMAR MEHTA	VIJAY KUMAR SHARMA	ALOK LAL
	MOTOR VEHICLES ACT, 1988			
wt18	MA/14/2019	DEELIP KUMAR SHARMA ALIAS DEELIP KUMAR ALIAS DEELIP SHARMA vs RAJENDRA KUMAR MEHTA	VIJAY KUMAR SHARMA	ALOK LAL SANTOSH KUMAR
	MOTOR VEHICLES ACT, 1988			
19	MA/623/2018	MOSOMAT MALTI vs AMBIKA PRASAD YADAV	ARVIND KR LALL CHETAN K. NAGESH	ALOK LAL SANTOSH KUMAR TARUN KUMAR NO.1
	MOTOR VEHICLES ACT, 1988			
20	MA/721/2018	S B I GENERAL INSURANCE CO LTD THROUGH ITS AREA CLAIMS MANAGER SUBHADEEP BANERJEE vs PARVATI DEVI	MR.ASHUTOSH ANAND	KRISHNA KUMAR AMARJEET PRASAD MANOJ KUMAR SAH
	IA NO, 1099/2020 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
21	Cr.Rev./22/2022	AJAY KUMAR SAO ALIAS AJAY KUMAR GUPTA vs THE STATE OF JHARKHAND	INDRAJIT SINHA YOGESH MODI AKHOURI AWINASH KUMAR ANKIT VISHAL RISHAV KUMAR AJAY KUMAR SAH	NEHALA SHARMIN SHREE NIVAS ROY
	NEGOTIABLE INSTRUMENTS ACT, 1881			
22	Cr.Rev./136/2022	RANDHIR KUMAR SINHA vs THE STATE OF JHARKHAND	SANDIP KR. BURNWAL ANIL KR SINGH	SUBODH KUMAR DUBEY RAJIV KUMAR KARAN MUKESH BIHARI LAL
	IA NO, 1575/2022 (For EXEMPTION FROM SURRENDER) NEGOTIABLE INSTRUMENTS ACT, 1881			
23	Cr.Rev./382/2022	ANAND PRASAD vs THE STATE OF JHARKHAND	ANUP KR.AGARWAL SHREYA AGARWAL ROHIT THAKUR	VANDANA BHARTI SHAILESH KR SINHA
	IA NO, 4621/2022 (For LIMITATION) NEGOTIABLE INSTRUMENTS ACT, 1881			

24	Cr.Rev./411/2022	PRIYA ALIAS PRIYA SINHA vs THE STATE OF JHARKHAND	MANISH KUMAR ROHIT AGARWAL	PRIYA SHRESTHA PRAKSH KUMAR PANDEY PANKAJ KR DUBEY
		NEGOTIABLE INSTRUMENTS ACT, 1881		
25	Cr.Rev./540/2022	MANMATHA KUMAR DAS vs THE STATE OF JHARKHAND	LUKESH KUMAR MD. FAIJAJ ALAM PRADEEP KUMAR	VEERVIJAY PRADHAN RADHY SHYAM AMRITA KUMARI
		NEGOTIABLE INSTRUMENTS ACT, 1881		
26	Cr.Rev./624/2022	NEELAM CHOUBEY vs STATE OF JHARKHAND	AKHOURI AWINASH KUMAR INDRAJIT SINHA SONAL JAISWAL RISHAV KUMAR AJAY KUMAR SAH ABHAY SHANKAR	VEERVIJAY PRADHAN PARTH S. A. SWAROOP PATI NAGENDRA PATHAK AMRITA KUMARI
	IA NO, 8358/2022 (For Grant of interim order)			
		NEGOTIABLE INSTRUMENTS ACT, 1881		
27	Cr.Rev./651/2022	KEDARNATH SINGH DEO vs THE STATE OF JHARKHAND	JITENDRA NATH UPADHYAY	V.S.SAHAY
		NEGOTIABLE INSTRUMENTS ACT, 1881		
28	Cr.Rev./706/2022	ANAMIKA SINHA vs THE STATE OF JHARKHAND	SOURAV KUMAR VIKAS KUMAR	ARUP KR DEY RAUNAK SAHAY
	IA NO, 7714/2022 (For Modification of Order)			
		NEGOTIABLE INSTRUMENTS ACT, 1881		
29	Cr.Rev./712/2022	DILIP TURI vs THE STATE OF JHARKHAND	PRAN PRANAY	SANTOSH KUMAR SHUKLA PREETAM MANDAL AMIT KUMAR DAS SHIVAM UTKARSH SAHAY
		NEGOTIABLE INSTRUMENTS ACT, 1881		
30	Cr.Rev./735/2022	AJAY KUMAR SRIVASTAVA vs THE STATE OF JHARKHAND	SAMAVESH BHANJ DEO SHATAKSHI	VANDANA BHARTI RAKESH KUMAR
		NEGOTIABLE INSTRUMENTS ACT, 1881		
31	Cr.Rev./771/2022	BIRENDRA VERMA vs THE STATE OF JHARKHAND	SHAILENDRA JIT SANDEEP VERMA KRIPA SHANKAR NANDA	NEHALA SHARMIN RISHAV KUMAR RISHIKESH GIRI RAKESH KUMAR GUPTA
		NEGOTIABLE INSTRUMENTS ACT, 1881		
32	Cr.Rev./796/2022	MUKESH KUMAR SINHA vs THE STATE OF JHARKHAND	SANJEEV KUMAR HEMANT KR SHIKARWAR	BHOLA NATH OJHA RANDHIR KUMAR
	IA NO, 9438/2022 (For Suspension of Sentence)			
		NEGOTIABLE INSTRUMENTS ACT, 1881		
33	Cr.Rev./808/2022	AKHILESHWAR SINGH vs THE STATE OF JHARKHAND	RAJIV N. PRASAD SUSHANT KUMAR SINHA	PRABHU DAYAL AGRAWAL PURNENDU SHARAN S P ROY RANJIT KUMAR
		NEGOTIABLE INSTRUMENTS ACT, 1881		
34	Cr.Rev./845/2022	BAMBAM PATHAK ALIAS RAKESH KUMAR PATHAK vs THE STATE OF JHARKHAND	SURAJ SINGH SUNIL SINGH ABHISHEKH GAUTAM	SATISH PRASAD FAIZ UR RAHMAN
	IA NO, 7350/2022 (For Bail)			
		NEGOTIABLE INSTRUMENTS ACT, 1881		
35	Cr.Rev./1003/2022	DHANESHWAR MAHTO vs THE STATE OF JHARKHAND	ATMA RAM CHAUDHARY SARJU PRASAD	MANOJ KR MISHRA DINESH CHOUDHARY SHIV PRASAD
		NEGOTIABLE INSTRUMENTS ACT, 1881		
36	Cr.Rev./1080/2022	RANJEET KUMAR ALIAS RANJEET KUMAR SONI vs THE STATE OF JHARKHAND	SABYASANCHI	BISHAMBHAR SHASTRI LALAN KR SINGH
		NEGOTIABLE INSTRUMENTS ACT, 1881		

37	Cr.Rev./1111/2022	CHANDRASHEKHAR PRASAD SINGH vs THE STATE OF JHARKHAND	MUKESH KUMAR MEHTA ANUJ KUMAR TRIVEDI SANJAY KUMAR PANDEY PRACHI PRADIPTI RAJAN KUMAR TIWARY PREM MARDI	SOMESHWAR ROY NIRANJAN SINGH
	NEGOTIABLE INSTRUMENTS ACT, 1881			
38	Cr.Rev./1117/2022	AJAY KUMAR vs THE STATE OF JHARKHAND	MOHAMMAD ASGHAR	SHASHI KUMAR VERMA SARJU PRASAD ATMA RAM CHAUDHARY NEELAM KUMARI
	IA NO, 9073/2022 (For EXEMPTION FROM SURRENDER)			
	NEGOTIABLE INSTRUMENTS ACT, 1881			
39	Cr.Rev./1155/2022	MAHADEO YADAV vs THE STATE OF JHARKHAND	RANDHIR KUMAR PINKI KUMARI	SNEHLIKA BHAGAT YOGESH MODI
	IA NO, 10060/2022 (For Bail)			
	NEGOTIABLE INSTRUMENTS ACT, 1881			
40	Cr.Rev./1246/2022	DILCHAND KUMAR SHARMA ALIAS KARU THAKUR ALIAS DILCHAND SHARMA vs THE STATE OF JHARKHAND	RAJESH KUMAR	MANOJ KR MISHRA PRAN PRANAY
	IA NO, 10730/2022 (For Joint Compromise Petition)			
	NEGOTIABLE INSTRUMENTS ACT, 1881			
41	Cr.M.P./3664/2022	SHAHID HUSSAIN SHAH ALIAS SHAHIL HUSSAIN vs THE STATE OF JHARKHAND	BAIBHAW GAHLAUT RAJIV RANJAN	PRIYA SHRESTHA SATYAM PARMAR
	F.I.R			
42	Cr.Rev./7/2023	MANJIT KUMAR GUPTA vs THE STATE OF JHARKHAND	SURAJ SINGH SUNIL SINGH	PANKAJ KUMAR SHASHI KANT THAKUR LALIT YADAV SUMIT GAUTAM
	NEGOTIABLE INSTRUMENTS ACT, 1881			